

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Society, Uttar Pradesh, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya Society, Uttar Pradesh, for the year 1994-95.

[Placed in Library See No. LT. 8676/95]

(3) A copy of the Annual Accounts (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 1993-94, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT. 8677/95]

Notification to extend the period of Supersession of Delhi Municipal Corporation.

THE MINISTER OF STATE IN MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Prof. M. Kamson I beg to lay on the Table :-

A copy of the Notification No. U-14011/160/89-Delhi (Hindi and English versions) published in Delhi Gazette dated the 29th September, 1995 making certain amendments in the Order published in Notification No. U-14011/160/89-Delhi (I), dated the 6th January, 1990 so as to extend the period of supersession of Delhi Municipal Corporation for an additional period of four months with effect from the 1st October, 1995, under sub-section (4) of section 490 of Delhi Municipal Corporation Act, 1957.

[Placed in Library See No. LT. 8678/95]

Annual Report and Review on the working of the National Cooperative Consumers' Federation of India Ltd; New Delhi for 1994-95, alongwith Audited Accounts.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri Venod Sharma I beg to lay on the Table :-

(1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1994-95 alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1994-95.

[Placed in Library See No. LT. 8679/95]

Annual Report and Review on the working of the National Institute of Public Cooperation and Child Development, New Delhi for 1993-94, along with Audited Accounts and Statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI VIMLA VERMA) : Sir, I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Volume I and II) (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the Year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1993-94.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT. 8680/95]

14.35 hrs.

COMMITTEE ON ESTIMATES

Fifty-fourth Report and Minutes

[English]

SHRI S.B. SIDNAL (Belgaum) : Sir, I beg to present the Fifty-fourth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Finance (Department of Economic Affairs - Budget Division) Raising of Monetary Limit of 'Works' shown in the Works Annexure appended to Detailed Demands for Grants and Minutes of the sittings of the Committee relating thereto.

14.35½ hrs.

COMMITTEE ON ESTIMATES

Action taken Statements

[English]

SHRI S.B. SIDNAL (Belgaum) : Sir, I beg to lay on the Table (Hindi and English versions) the statements

showing action taken by Government on the recommendations contained in the following Reports:-

- (1) 25th Report (10th Lok Sabha) on Role of Controller of Capital Issues - Development of Capital Market-Status of Small Investors.
- (2) 32nd Report (10th Lok Sabha) on Central Board of Direct Taxes.
- (3) 37th Report (10th Lok Sabha) on Central Bureau of Investigation.
- (4) 41st Report (10th Lok Sabha) on Defence Force Levels, Manpower, Management and Policy.
- (5) 47th Report (10th Lok Sabha) on Navodaya Vidyalayas.
- (6) 51st Report (10th Lok Sabha) on Foreign Missions.

14.36 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS
Forty-fifth Report

[English]

SNQ. LDR. KAMAL CHAUDHARY (Hoshiarpur) : Sir, I beg to present the Forty-fifth report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Thirty-Sixth Report on Gas Authority of India Limited.

14.36½ hrs.

COMMITTEE ON PETITIONS
Twenty-fourth Report

[English]

SHRI P.G. NARAYANAN (Gobichettipalayam) : Sir, I beg to present the Twenty-fourth Report (Hindi and English versions) of the Committee on Petitions.

14.37 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE
Nineteenth and Twentieth Reports

[Translation]

SHRI KHELSAI SINGH (Sarguja) : Sir, I beg to present the Nineteenth and Twentieth Report (Hindi and English versions) of the Committee on Papers Laid on the Table of the House and the minutes of its meetings.

14.37¼ hrs.

STANDING COMMITTEE ON AGRICULTURE
Twenty-ninth, Thirtieth, Thirty-second and Thirty-fourth Reports

[English]

SHRI NITISH KUMAR (Barh) : Sir, I beg to present the following reports (Hindi and English versions) of the Standing Committee on Agriculture :-

- (1) Twenty-ninth Report on Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Bill, 1994.
- (2) Thirtieth Report on the Rice-Milling Industry (Regulation) Repeal Bill, 1995.
- (3) Thirty-second Report on the Action Taken by the Government on the recommendations/ observations contained in the Twentieth Report on Demands for Grants (1995-96) of the Department of Agricultural Research and Education.
- (4) Thirty-fourth Report on the Action Taken by the Government on the recommendations/ observations contained in the Twenty-second Report on the Demands for Grants (1995-96) of the Ministry of Water Resources.

14.37½ hrs.

STANDING COMMITTEE ON
EXTERNAL AFFAIRS
Eighth Report, Ninth Report and Minutes

[English]

SHRI INDER JIT (Darjeeling) : Sir, I beg to present the following reports (Hindi and English versions) of the Standing Committee on External Affairs :-

- (1) Eighth Report on Action Taken on the Recommendations contained in the fourth Report of the Committee on Situation prevailing in Pakistan Occupied Kashmir and Northern Areas.
- (2) Ninth Report on Indian Council for Cultural Relations and the Minutes of the sittings of the Committee relating thereto.

14.38 hrs.

STANDING COMMITTEE ON
PETROLEUM AND CHEMICALS
Twenty-second Report

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, I beg to present the Twenty-second Report (Hindi and English